

3

CENTRAL ADMINISTRATIVE TRIBUNAL
ALIAHABAD BENCH

....

Registration T.A. 588/of 1987

M.M. Sharma ... Petitioner
vs

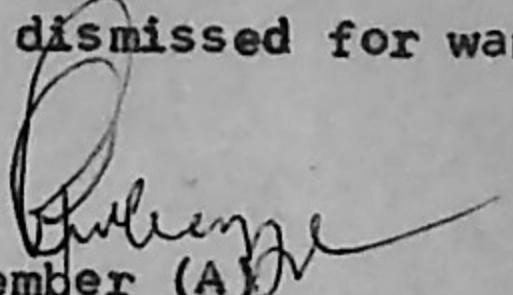
Union of India and others... Respondents

Hon' Mr Justice K. Nath, V.C.

Hon' Mr K. Obayya, Member(A)

(By Hon' Mr Justice K. Nath, V.C.)

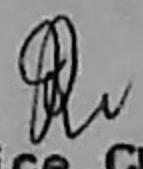
The case called. No one is present for the petitioner. Shri G.P. Agrawal, learned counsel for the respondents is present. On 30-10-89 notices by registered post were sent to the petitioner, as well as, to his counsel by name. None of the notices have been received back, They are presumed to be served. On 6-3-90 no one appeared on behalf of the petitioner. The case relates to seniority of 1980. The case is dismissed for want of prosecution.


Member (A)

(sns)

September 4, 1990.

Allahabad.


Vice Chairman